GOVERNMENT OF INDIA DEPARTMENT OF ATOMIC ENERGY LOK SABHA UNSTARRED QUESTION NO.3313

TO BE ANSWERED ON 22.03.2017

NUCLEAR RECYCLE BOARD

3313. SHRIMATI POONAM MAHAJAN:

Will the PRIME MINISTER be pleased to state:

- (a) whether Nuclear Recycle Board has been constituted by the Government and if so, the details thereof including the functions of the said board; and
- (b) the funds allocated by the Government to the board during each of the last three years?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a) Yes, Sir. The Nuclear Recycle Board was formed with the approval of the Cabinet during September 2009. Nuclear Recycle Board functions as an entity within Bhabha Atomic Research Centre (BARC) for execution of projects and operation and maintenance of nuclear recycle facilities in the back end of Pressurised Heavy Water Reactor (PHWR) fuel cycle. The Board operates under the purview of BARC Safety Council.
- (b) Allocation of funds are shown hereunder:

Year 2013 – 14 : ₹ 371.09 crore

Year 2014 - 15 : ₹ 441.7 crore

Year 2015 - 16 : ₹ 618.85 crore
